

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2433
TO BE ANSWERED ON THE 21/03/2025

IMPACT OF BHARAT DAL SCHEME ON PULSE PRODUCTION

2433. Shri Dorjee Tshering Lepcha :

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the aims and objectives of Bharat Dal Utpadan Swavalamban Abhiyan in the Country;
- (b) to what extent this helps push pulse production, meet buffer norms and make our country self-sufficient in pulse production, state/UT-wise including Sikkim;
- (c) whether it is a fact that the State of Sikkim has not been included in the Bharat Dal Schemes; and
- (d) if so, the details thereof and if not the reason therefor?

ANSWER

MINISTER OF STATE, AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (d): Bharat Dal Utpadan Swavalamban Abhiyan is undertaken by National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and National Co-operative Consumers' Federation of India Ltd. (NCCF) under Price Support Scheme (PSS) of Department of Agriculture and Farmers' Welfare and Price Stabilization Fund (PSF) of Department of Consumer Affairs with the aim to enhance the domestic production of Tur (Arhar), Urad and Masur to reduce the dependency on the imports minimal and make Bharat self-sufficient in pulses production as well as to meet the requirement of Buffer of pulses.

Department of Consumer Affairs has launched the sale of subsidised Chana Dal under the brand name "Bharat Dal" in July, 2023 to make dals available to consumers at affordable prices. The Bharat Dal has been extended to include Moong Dal, Moong Sabut and Masur Dal for retail sale to the consumer at affordable prices. Bharat Dal Scheme has been implemented across the country including the state of Sikkim. In order to achieve self-sufficiency in the production of Pulses, the Government of India ensures remunerative prices to the farmers through Price Support Scheme (PSS) under PM-AASHA. The Government has allowed the procurement of Fair and Average Quality (FAQ) of **Tur, Urad and Masur** at the MSP under PSS from pre-registered farmers equivalent to 100% of the production of the State for the procurement year 2023-24 and extended it further for the year 2024-25 also. Further, the Government has also made an announcement in Budget for 2025-26 that the procurement of Tur, Urad and Masur upto 100% of the production of the State will continue for next four years through Central Nodal Agencies to achieve self-sufficiency in pulses in the country.

The Government also mitigates the risk in case the crop is damaged due to adverse weather conditions etc. for which the losses suffered by the farmers is compensated through Fasal Bima Yojana. Besides, the Government also supports by quality input supply including high yielding seeds credit support through Primary Agricultural Credit Societies (PACS), local purchases through PACS and storage at the Grameen Bhandaran points.

Indian Council of Agriculture Research (ICAR) / Directorate of Pulses Research has been entrusted with the mandate of providing for the guidance/ supply of high yielding varieties of these pulses including the guidance through the Krishi Vigyan Kendra (KVK) for demonstrations and hand holding at the ground level. The Govt. is also conducting the census of the crops being grown in the identified areas to encourage the farmers to register on electronic app to diversify from cultivation of other crops to these pulses.

Government has enhanced the existing guarantee of Rs. 40,500 Cr. to Rs. 45,000 Cr. for undertaking procurement of notified pulses and oilseeds at MSP under PSS, a component of Pradhan Mantri-Annadata Aay Sanrakshan Abhiyan (PM-AASHA) by the Central Nodal Agencies (CNAs) like NAFED and NCCF.
